श्री गोडे मराहरि (उत्तर प्रदेश) : सभापति महोदय, मैंने एक मोशन फार पेपर्स, बम्बई में जो हडताल चल रही है उस के बारे में दिया था । उस को चार पांच दिन हो गये हैं। उसके बारे में कोई स्टेटमेंट ग्रभी तक इस सदन में नहीं दिया गया है। मैं जानना चाहंगा कि कब स्टेटमेंट दिया जायेगा ।

श्री सभापति : श्री लाल बहादूर त्राज इस मामले में एक स्टेटमेंट देंगे ।

PAPERSLAIDON THE TABLE

THE INDIAN TELEGRAPH (FIRST AMENDMENT) RULES, 1963

The MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI JAGJTVAN RAM): Sir, I beg to lay on the Table, under sub-section (5) of section 7 of the Indian Telegraphs Act, 1885, a copy of the Ministry of Transport and Communications (Department of Communications and Civil Aviation) (Posts and Telegraphs Board) Notification G.S.R. No. 673, dated the 15th April, 1963, publishing the Indian Telegraph (First Amendment) Rules, 1963. [Placed in Library. See No. LT-1348/63.]

AMENDMENT IN THE TRIPURA MOTOR VEHICLES RULES, 1954

THE DEPUTY MINISTER IN THE MINISTRY TRANSPORT OF AND COMMUNICATIONS B (SHRI BHAGAVATI): Sir, I beg to lay on the Table a copy of Notification No. F. 7 (6) -Trans/62, dated the 12th February, 1963, publishing an amendment in the Tripura Motor Vehicles Rules, 1954, issued by the Tripura Administration, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-1352/63.]

I.THE DELHI MOTOR VEHICLES (24TH AMENDMENT) RULES, 1962

on the Table

II.THE DELHI MOTOR VEHICLES (THIRD AMENDMENT) RULES, 1963

SHRI B. BHAGAVATI: Sir, I also beg to lay on the Table a copy each of the following issued Notifications by the Delhi Administration, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939:

- Notification No. 12/146/54-(i) 62/Transport, dated the 18th March, 1963, publishing the Delhi Motor Vehicles (24th Amendment) Rules, 1962.
- (ii) Notification No. F. 20(2)/63-PR(T), dated the 22nd April, 1963, publishing the Delhi Motor Vehicles (Third Amendment) Rules, 1963.

[Placed in Library. See No. LT-1351/63 for (i) and (ii)-]

NOTIFICATIONS UNDER THE MERCHANT SHIPPING ACT, 1958

SHRI B. BHAGAVATI: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Transport and Communications (Department of Transport), under sub-section (3) of section 458 of the Merchant Shipping Act, 1958: ---

- (i) Notification G S.R. No. 455, dated the 4th March, 1963, publishing the Merchant Shipping (Shipping Office Forms) Rules, 1963.
- (ii) Notification G.S.R. No. 768, dated the 27th April, 1963, publishing the Merchant Shipping (Apprenticeship to Sea Service) Amendment Rules. 1963.

[Placed in Library. See No . LT-1350/63 for (i) and (ii).]

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